

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 76 of 2016 & IA No. 77 of 2016  
in DFR No. 159 of 2016**

**Dated: 10<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:-**

**Mr. Rama Shanker Awasthi  
Versus**

**Lanco Anpara Power Ltd. &Ors.**

**....Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya

**ORDER**

**IA No. 76 & 77 of 2016  
(*Appl. for waiver of court fee and condonation of delay*)**

Issue notice to the Respondents returnable on 10.03.2016. Dasti in addition is permitted.

List the matter on **10.03.2016.**

**(I. J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**